

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 148 of 2020

Anil Kumar Sharma @ Anil Sharma, S/o Late Kamta Sharma,
R/o Village Godarmana Kala, P.O. & P.S. Rehala, District
Palamau **Petitioner**

Versus

- 1.** The State of Jharkhand
- 2.** Shri Indu Shekhar Chaturvedi, Additional Chief Secretary,
Department of Forest & Environment, State of Jharkhand,
Nepal House, P.O. & P.S. Doranda, Ranchi
- 3.** Shri Santanu Kumar Agrahari, Deputy Commissioner,
Dalatonganj, P.O. Daltonganj, P.S. Kotwali, District Palamu
- 4.** Shri Rahul Kumar, Divisional Forest Officer, North Forest
Division, Daltonganj, Now Divisional Forest Officer,
Medeninagar, P.O. Daltonganj, P.S. Kotwali, District Palamu.
... .. **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing

For the Petitioner : Mr. Shailendra Kr. Singh, Advocate
For the Opp. Parties : Mr. Suresh Kumar, Advocate

05/09.09.2021 Heard Mr. Shailendra Kr. Singh, learned counsel for the petitioner and Mr. Suresh Kumar, learned counsel appearing for the opposite parties.

The petitioner in this application has prayed for initiation of contempt proceeding against the opposite parties for non-compliance of the order dated 29.08.2019 passed in W.P.(C). No. 3885 of 2012.

It appears that the aforesaid writ application was disposed of and a cost of Rs. 10,00,000/- was imposed upon the department. A show cause has been filed by the opposite party no. 4. From the show cause which has been filed by the opposite party no. 4, it appears that the truck along with stone boulders has been released and handed over to the petitioner on 06.06.2020. It further appears that a sum of Rs. 10,00,000/- which was imposed as a cost by this Court has been paid to the petitioner on 16.12.2020.

In view of the show cause the order dated 29.08.2019 passed in W.P.(C). No. 3885 of 2012 seems to have been complied with in its true letter and spirit. As such, this Court is not inclined to proceed further in this contempt application, which accordingly stands disposed off.

(R. Mukhopadhyay, J.)